

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 17435 – JK (LD) of 2025
DATED:- 20 - 11 - 2025

Sanction is hereby accorded to the appointment of Officer's of Higher Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

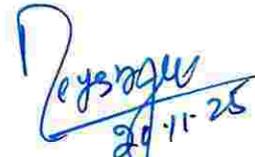
Secretary to Government

Dated: 20.11.2025

No:-LAW-OIC/11/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Higher Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 17435- JK (LD) of 2025 dated 20.11.2025.

S.No.	Case No.	Case Title	OIC
1.	O.A No. 266/2025	Dr. Mohd Rashid vs UT of J&K and ors	Principal, GDC Poonch
2.	O.A No. 1233/2025	Zubeida Bi vs UT of J&k and ors	Principal, GDC Poonch
3.	O.A No. 1244/2025	Dr. Hemla Aggarwal vs UT of j&K and ors	Director Finance, HED
4.	O.A No. 1240/2025	Neeraj Sharma vs UT of J&K and ors.	Sanjay Kumar Tickoo, Deputy Secretary, HED
5.	O.A No. 1499/2025	Asma Parvez vs UT of j&K and ors.	Sanjay Kumar Tickoo, Deputy Secretary, HED
6.	O.A No. 1321/2025	Dr. Puja Nanda vs UT of J&K and ors	Principal, GDC Udhampur
7.	O.A No. 1427/2025	Dr. Ajay Kumar Sharma vs UT of j&K and ors.	Principal, GDC Rajouri
8.	O.A No. 1571/2025	Renuka Kundal vs HED	Nodal Principal, Jammu
9.	O.A No. 1606/2025	Rohit Gupta vs HED	Nodal Principal, Jammu
10.	T.A No. 3154/2020	Mohd Tahir Raof Malik vs UT of j&k and ors	Sanjay Kumar Tickoo, Deputy Secretary, HED
11.	T.A No. 6953/2021	Anchal Singh vs UT of J&K and ors.	Sanjay Kumar Tickoo, Deputy Secretary, HED
12.	T.A No. 3717/2021	Rita Sharma vs HED	Sanjay Kumar Tickoo, Deputy Secretary, HED
13.	O.A No. 1756/2025	Ravi Kumar vs UT of j&K and ors.	Nodal Principal, Jammu

Deysoglu *Jm*